

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) The management of the Bombay and Ghaziabad units of Hind Cycles Limited was taken over by Government of India on 3rd January 1974.

(b) All the permanent employees who reported for duty have been re-employed, excepting some sales representatives. This includes Badli workmen who had worked for more than 240 days during the year ending 31st July, 1973 in the Bombay unit.

(c) Arrears of wages pertaining to the pre-take over period of management have not been cleared. Gratuity of such employees who were taken in and subsequently resigned or retired is being paid but gratuity of such employees who did not rejoin duty has not been paid so far. The Provident Fund Account of the undertaking has been transferred to the Provident Fund Commissioner w.e.f. 1st April, 1974. The position regarding clearance of Provident Fund arrears will be ascertained and laid on the Table of the House.

Financial Assistance to Bihar by REC for Rural Electrification in Chhotanagpur Division

4083. SHRI N. E. HORO: Will the Minister of ENERGY be pleased to state:

(a) district-wise financial assistance given by the Rural Electrification Corporation in the Chhotanagpur Division in Bihar for rural electrification programme; and

(b) the share of the Bihar State Electricity Board in that programme district-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) The Rural Electrification Corporation Ltd.

has so far sanctioned 23 schemes relating to rural electrification in Chhotanagpur Division of Bihar. The district-wise details are:

District	No. of Schemes	Amount (Rs. in lakhs)
Hazaribagh	1	49 930
Giridih		
Dhanbadh	3	152.981
Palamau	4	250 716
Ranchi	9	591 434
Singhbhum	6	379 713
	23	1,424.774

(b) The State Electricity Board does not contribute any share in respect of the schemes sanctioned by the Rural Electrification Corporation Ltd during the project period.

Cement Production

4084. SHRI SUKHDEO PRASAD VERMA:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether target fixed for cement production during the year 1974-75 is not likely to be achieved; and

(b) if so, the reasons therefor and the steps Government propose to take in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b) No specific target for cement production was fixed for the year 1974-75. However, it was estimated that a production of about 15 million tonnes may be achieved.

aved during the year 1974-75. The actual production during April, 1974 to February, 1975 was 13.33 million tonnes. The Government is taking all possible steps to ensure adequate supply of coal and power and meet the rail transport needs of the industry for the achievement of maximum production.

Opening of Post Offices in Rural Areas of Bihar

4085. SHRI SUKHDEO PRASAD VERMA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of post offices opened in the rural areas of Bihar State during the year 1974-75; and

(b) the total areas covered by each of the new post office and the population covered?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) Five.

(b) Information is furnished below:—

Post Offices	Area	Population.
1. Katuahat	5 sq. Miles	3108
2. Kharagpur	2 sq. Miles	1480
3. Rabua-Tulsiahu	24 sq. Miles	2074
4. Mandal	8 sq Miles	3126
5. Sarawa	3 sq. Miles	2523

Telephone Connections on Priority Basis in Delhi

4086. SHRI SUKHDEO PRASAD VERMA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of new telephone connections installed on priority basis

in each of the telephone exchanges in Delhi under OYT category during the months of December, 1974 and January, 1975; and

(b) the number of applications pending under the O.Y.T. category on regular basis and since when?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) and (b). Two Statements, as Annexure 'A' and 'B' are laid on the Table of the House. [Placed in Library. See No. LT-9243/7.].

Pending Applications for Allotment of Scooters and Cars against Foreign Exchange

4087. SHRI SUKHDEO PRASAD VERMA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) number of applications pending for allotment of scooters and cars on priority basis against inward remittances of foreign exchange as on 31st December, 1974; and

(b) the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) and (b). 2065 applications under the foreign exchange remittance scheme for priority allotment of Scooters and 12 for priority allotment of Premier President Cars, which were complete in all respects, were pending as on 31st December, 1974. They have since been disposed of.

Recommendations of Capital Goods/Committees

4088. SHRI K. S. CHAVDA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Capital Goods Committee simply recommends proposals

against credits to be obtained from financial institutions;

(b) whether formalities with financial institutions take long time and they are favourable to existing undertakings;

(c) whether new entrepreneurs are afraid of these formalities and drop their projects before and during completion of the formalities; and

(d) whether Government have any proposal not to recommend to financial institutions import of capital goods application and deal it directly upto Rs. 15 lacs?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B P MAURYA) (a) While according approvals for imports, the Capital Goods Committee indicates the sources of foreign exchange credits, which include those extended by financial institutions

(b) The average time taken by the financial institutions to communicate decisions on loan application; is about three months. The procedure followed by the financial institutions in dealing with loan applications is the same for new as well as existing undertakings

(c) The present streamlined procedure for the clearance of capital goods import applications are intended to assist the entrepreneurs to complete the formalities as expeditiously as possible

(d) No, Sir

Cooperation between India and Yugoslavia for Development of Atomic Energy

4089. SHRI SAKTI KUMAR SARKAR: Will the Minister of ATOMIC

ENERGY be pleased to state:

(a) whether Yugoslavia will be cooperating with India for the development of atomic energy; and

(b) if so, the spheres in which such cooperation is prepared to be sought?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF SPACE, MINISTER OF PLANNING AND MINISTER OF SCIENCE AND TECHNOLOGY (SHRIMATI INDIRA GANDHI) (a) and (b). Yugoslavia has expressed interest in co-operation with India in the field of peaceful uses of atomic energy

Arrests of Naga and Mizo Rebels on way to China through Burma

4090 SHRI SAT PAL KAPUR: Will the Minister of HOME AFFAIRS be pleased to state

(a) the total number of Naga and Mizo rebels caught entering Burma on the way to China,

(b) whether it is proposed to send a protest note to Burma about allowing their entry into Burma or seek their cooperation in not allowing them to enter Burma and

(c) the response, if any, from the Burma Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) From September 1974 to January, 1975 the Security Forces have been able to apprehend 135 underground Nugas reported to be on their way to China. No China-bound Mizo rebel has been apprehended during this period

(b) and (c) Do not arise.

Telecommunication network

4091. SHRI SAT PAL KAPUR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the particular efforts made to put the telecommunication network in the country on a sound footing; and

(b) the total amount provided in the Fifth Plan for various Post and Telegraph Schemes?

THE MINISTER OF COMMUNICATIONS (DR SHANKER DAYAL SHARMA): (a) The development and improvement of the telecommunication network in the country is a continuing process. The successive Five Year Telecommunication Plans aimed at large scale development of the telecommunication services and also their modernisation.

To further develop and modernise the telecommunication system in India, an integrated telecommunication Draft 5th Five Year Plan has been drawn up and submitted to the Planning Commission.

Some of the important steps already taken and proposed to be continued in the 5th Plan period to improve and modernise the telecommunication system are as follows:

(i) To maintain a rate of growth about 10 per cent in the Local Telephone System so as to progressively reduce the working period.

(ii) To progressively automatise the telephone exchanges.

(iii) To progressively replace auto exchange equipment which have outlived its life.

(iv) To provide National Subscriber Dialling to about 350 stations and provide a high grade and high reliability cable/radio transmission network for this purpose and to provide stable communication to all Revenue District Headquarters.

(v) To extend the communication system to hilly, backward and remote areas by opening a large number of COs/PCOs.

(vi) To modernise the telegraph system by opening more Telex Exchanges and by introducing circuit-switching telegraph system in 4 metropolitan cities viz., Bombay, Calcutta, New Delhi and Madras.

(vii) To expand, modernise and strengthen the research and technical development and training wings of the Department.

(b) I The total amount provided for Telecommunication in the Draft 5th Plan is Rs 1030 crores. The break up of this amount schemewise is as follows:—

Scheme	Amount (Figures in Rs. crores)
	Rs.
(i) Local Telephone System (with associated Land & Building)	487.45
(ii) Long Distance Switching (with associated Land & Building)	79.90
(iii) Long Distance Transmission (with associated Land & Building)	264.27
(iv) Open wire lines and Telegraph Systems	52.92
(v) Other Land and Buildings (including Staff Quarters) and ancillary organisations such as Trg. Centres, TRC, Testing Organisations etc.	145.57
	1030.11

II. Postal Services

57.5

Enriching of uranium through laser process

4002. SHRI N. K. SANGHI: Will the Minister of ATOMIC ENERGY be pleased to state

(a) whether at present uranium is being enriched by using gas diffusion process which is a 35 year old technique;

(b) whether in other countries this process has been replaced by laser process which costs a fraction of what is required under the above process; and

(c) if so, whether any steps have been taken to introduce the laser process in our laboratories and if so, the time by which it would be possible to convert the gas diffusion system completely?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF SPACE, MINISTER OF PLANNING AND MINISTER OF SCIENCE AND TECHNOLOGY (SHRIMATI INDIRA GANDHI): (a) Uranium is not enriched in India by the diffusion process.

(b) The diffusion method has not yet been replaced, though efforts are being made to do so in various countries.

(c) Studies on the various methods including the laser process are in progress in India.

Financial Assistance to Haryana for improvement of condition of scheduled castes

4003. SHRI MUKHTIAR SINGH MALIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Government have given financial assistance to Haryana under the Centrally spon-

sored scheme for improvement in working and living conditions of those Scheduled Castes who are engaged in unclean occupations;

(b) if so, the amount granted during the last three years under the scheme; and

(c) the extent to which this fund has been utilised by that State?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) and (c):

(Rs. in Lakhs)

Year	Amount granted	Amount utilised
1971-72	1 25	0 50
1972-73	1 25	1 25
1973-74	1 01	1 03

Paper project in Nagaland

4004. SHRI MUKHTIAR SINGH MALIK:

SHRI S. N. MISRA:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether sometime back a paper project was approved by Government for the State of Nagaland;

(b) whether Rs. 5 crores have been spent on this project;

(c) whether this project has become useless, and such a heavy amount has been wasted; and

(d) if so, whether Government propose to hold inquiry into this matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) Yes, Sir.

(b) So far an amount of Rs. 13.39 crores has been spent on this project.

(c) No, Sir.

(d) Does not arise.

Misuse of staff car in Hindustan Paper Corporation

4095. SHRI MUKHTIAR SINGH MALIK:
SHRI S. N. MISRA:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have received complaints against some top officers of the Hindustan Paper Corporation of India regarding misuse of Staff Car and special pay without any justification;

(b) whether those officers have been drawing Car allowance but they do not use their own car; and

(c) whether Government propose to hold inquiry through C B I.?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA). (a) Except for a general reference to misuse of staff car and sanction of special pay without any information in a letter received from a Member of Parliament no complaints regarding misuse of staff car and sanction of special pay in the Hindustan Paper Corporation have been received

(b) No such case has come to the notice of the Government

(c) Does not arise.

Pending applications with Delhi Administration for permits of Tyres and Tubes

4096 SHRI MUKHTIAR SINGH MALIK: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the number of tyres and tubes with specification which were sold by

each licensee since July, 1972 under the Automobiles Tyres and Tubes Control Order, 1969 issued by the Delhi Administration;

(b) whether in spite of heavy demand for tyres and tubes, permits were not issued by the Administration within the specified period; and

(c) if so, the reasons therefor and the number of applications for permits pending with the Delhi Administration till to-date?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA). (a) Tyres and tubes are of various sizes and varieties ranging from 3.50X8 to 14.00.20 and their number sold every year runs into thousands. The number of dealers who sell tyres and tubes is also very large out of which 314 dealers have obtained licences under the Delhi Automobile Tyres and Tubes Control Order, 1969

Information required regarding the number and specifications of tyres and tubes sold by all the dealers is not being maintained by the Delhi Administration

(b) Delhi Administration has reported that permits were issued by and large within the specified period.

(c) No application is pending with the Delhi Administration

Foreign trained Indian Scientists enrolled with C.S.I.R.

4097. SHRI M. V. KRISHNAPPA: Will the Minister of PLANNING be pleased to state:

(a) the number of foreign trained Indian Scientists enrolled with C.S.I.R. upto 31st March, 1975;

(b) how many of them have been employed during the last one year; and

(e) the reasons for delay in providing employment to the remaining scientists?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) Up to 14th March, 1975, 8353 Scientists, 7483 Engineers, 1189 Technologists and 3877 Doctors enrolled themselves in the Indian, Abroad Section of the National Register of Council of Scientific and Industrial Research (CSIR) in which registration is voluntary.

(b) During the last one year 543, of those registered, were offered appointment in the Scientists' Pool. During the year 304 got regular employment leaving the Pool and 333 were continuing as Pool Officers.

(c) The cases of all those registered in the Indian, Abroad Section of the National Register, who do not hold an employment in India, are considered for selection to the Scientists' Pool two months ahead of their return to India. Persons not well-qualified are not selected to the Pool. The absorption of Pool Officers in regular posts depends upon:—

- (i) Vacancy in the field of specialisation,
- (ii) normal recruitment procedures of employing agencies; and
- (iii) personal preferences of the Scientists concerned.

Additional production of coal in next year

4098 SHRI B. S. BHAURA: Will the Minister of ENERGY be pleased to state:

(a) whether Government expects additional production of coal for the next year; and

(b) if so, what is the basis of this optimism?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b). The expected coal production during 1974-75 is 88 million tonnes as compared to the production of 78 million tonnes in 1973-74. The production is showing a steady upward trend during the past six months. On the basis of this trend as well as the advance action taken to provide the equipment, spares and expertise, the improvement in the availability of power and rail transport and the co-operation which has been forthcoming from the workers, it is expected that the coal production during 1975-76 will be higher by another 10 million tonnes.

Self sufficiency in nuclear fuel and Indianisation of nuclear know-how and technology

4099. SHRI M. S. PURTY: Will the Minister of ATOMIC ENERGY be pleased to state the efforts so far made by Government to attain self-sufficiency in nuclear fuel and Indianisation of nuclear know-how and technology?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF SPACE, MINISTER OF PLANNING AND MINISTER OF SCIENCE AND TECHNOLOGY (SHRIMATI INDIRA GANDHI): The fuel required for the Tarapur Atomic Power Station is slightly enriched uranium oxide. The raw material, i.e., enriched uranium hexa-fluoride is being imported and further fabrication to finished fuel is carried out at the Nuclear Fuel Complex, Hyderabad. Our nuclear power programme does not envisage the setting up of further nuclear power plants using slightly enriched uranium as fuel. However, work on development of uranium enrichment technology has also been initiated at the Bhabha Atomic Research Centre.

The fuel required for the reactors at Rajasthan, Kalpakkam and Narora is natural uranium. This fuel is being manufactured on a commercial basis using know-how developed by the Department of Atomic Energy. Preliminary research work on enriched fuel required for fast reactors has commenced.

सार्वजनिक टेलीफोन

4100. श्री विभूति मिश्र: क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) राज्यों में कितने सार्वजनिक टेलीफोन हैं ;

(ख) उनमें से कितने सार्वजनिक टेलीफोन अपना सर्व निर्यात रहे हैं ;

(ग) उनमें से कितने घाटे में चल रहे हैं ; और

(घ) सार्वजनिक टेलीफोन लगाने के बारे में सरकार की नीति क्या है ?

संचार मंत्री (डा० शंकर दयाल शर्मा) :

(क) से (ग). अपेक्षित सूचना एकत्र की जा रही है। इसे सभा-पटल पर रख दिया जावेगा।

(घ) सार्वजनिक टेलीफोन पर आम-तौर से ऐसे स्थानों पर बोले जा सकें हैं, जहाँ उनके प्रस्तावों में फायदा दिखाई देता हो। अधिकतम स्थानों में सीमित मात्रा में घाटा उठा कर ये सुविधायें उपलब्ध कराने के लिए डाक-तार विभाग ने एक नीति तैयार की है। ये सुविधायें इन स्थानों के प्रशासनिक और दूसरे महत्व, उनकी आबादी और मौजूदा दूरसंचार बाल से उनकी दूरी के आधार पर दी जाती हैं। तथापि यह आवश्यक है कि हर मामले में प्रत्याशित राजस्व वार्षिक आवर्ती व्यय का कम से कम 25 प्रतिशत आवश्य हो।

पहाड़ी और पिछड़े इलाकों के मामले में इस नीति को उधार बना दिया गया है। उधार नीति के अनुसार प्रत्याशित राजस्व की सीमा बढ़ाकर पहाड़ी इलाकों के मामलों में 10 प्रतिशत और पिछड़े इलाकों के मामलों में 15 प्रतिशत कर दी गई है। ऐसे मामलों में आबादी की सीमाएँ कम कर दी गई हैं और घाटे की सीमाएँ बढ़ा दी गई हैं। प्रचलित नीति की एक प्रतिलिपि सभा पटल पर रख दी गई है। [प्रश्नसंख्या नं० रखी गयी। देखिये सख्या LT 9244 75]

स्वर्गीय श्री एल० एन० मिश्र के परिवार के लिये सुविधायें

4101. श्री विभूति मिश्र : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या स्वर्गीय श्री ललित नारायण मिश्र मंत्री स्मरीय कार्य करने हुए रेलवे के घाते में बम विस्फोट में मारे गये थे ;

(ख) यदि हाँ, तो सरकार उनके परिवार को क्या क्या सुविधायें देने के बारे में सोच रही है ; और

(ग) क्या मरण का विचार उनकी स्मृति में स्मारक बनाने का है ?

गृह मंत्री (श्री के० ब्रह्मानन्द रेड्डी) :

(क) जी हाँ, श्रीमान्।

(ख) इस प्रश्न की जांच की जा रही है।

(ग) बिहार सरकार ने सूचित किया है कि बेगूसराय के सेमारियाघाट में स्वर्गीय श्री ललित नारायण मिश्र की स्मृति में एक स्मारक खड़ा करने और पटना वैदिक कालेज अस्पताल में एक स्वतः-पूर्ण प्रापातकालीन बाई, जिसका नाम श्री ललित नारायण मिश्र केंद्रीय प्रापातकालीन संस्थान होगा, की स्थापित करने का निर्णय किया गया है।

Supply of power to industry and agriculture in Punjab

4102. DR. H. P. SHARMA: Will the Minister of ENERGY be pleased to state:

(a) whether power supply to industry and agriculture in the Punjab has been further reduced from the end of January this year;

(b) if so, the reasons therefor; and

(c) the extent to which the industry had been compelled to work below capacity in that State owing to power cut during 1974-75 so far and how far the agricultural production has been adversely affected thereby this year?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b) The 110 MW unit of the Guru Nanak Thermal Power Station was taken out for planned maintenance from 28 January, 1975 to 14 February 1975. This resulted in reduction in availability of power during this period. The unit has, however, been put back into service and the power cuts on industrial consumers have now been reduced from 50 per cent to 20 per cent and assured supply to rural areas has been maintained at 6 hrs a day.

(c) It is not possible to assess the extent to which the industries were compelled to work below capacity in the State and also the loss of agricultural production solely due to power cuts during the current year.

Imports of machinery from USSR and East European Communist States

4103 SHRI MADHU LIMAYE Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether the Ministry of Industry or any other authority under the Government of India permits imports of machinery from USSR and East European Communist States;

(b) whether these imports are classified as project machinery and non-project workshop machinery;

(c) whether the permission or clearance for the import of non-project workshop machinery is given by the Director-General of Technical Development;

(d) if so, the names of the firms which are permitted to make such imports; and

(e) the value of the imports in the last three calendar years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) Applications for import of machinery from various countries including USSR and East European countries are considered by Government on merits.

(b) Import of machinery is classified into project and non-project imports under the Customs Act.

(c) The sponsoring authority concerned with the industry in question has to certify the essentiality of the machinery applied for import by an Actual User. The technical authority including the Director-General of Technical Development has to clear the imports from the indigenous angle.

(d) Any Actual User is eligible to apply for the import of machinery in accordance with the Import Trade Control Policy in force.

(e) Import Statistics are compiled and published by the Director General, Commercial Intelligence and Statistics, Calcutta on financial year basis. The value of machinery imported into the country during the past three years is as follows:—

	Rs. crores
1971-72	3.6
1972-73	43.2
1973-74	54.1

Functioning of telephones in Bhopalpur Commissioner's Office

4104 SHRI MADHU LIMAYE Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received complaints from M.P.s. about

the mal-functioning of the telephone system at Monghyr, Bhogalpur, Jamui, Jhajha, Chakai Banka, Deoghar and other important centres in the Bhogalpur Commissionary in Bihar in the years 1973 and 1974;

(b) if so, the substance of these complaints; and

(c) the action taken by the Government to remove the causes of these complaints?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) Yes, Sir.

(b) Complaints were of general nature of mal-functioning of some of the exchanges mentioned and dissatisfaction of their subscribers with local and trunk services.

(c) (i) In Monghyr there was trouble in August-September, 1973. After automatisation this exchange is working satisfactorily.

(ii) Bhogalpur is a manual exchange at present and it has been decided to convert it into an automatic exchange. The equipment has been allotted for supply during 1975-76.

Trunk Services were being adversely affected in Bhogalpur due to large scale frequent wire thefts in Bhogalpur area. The matter has been taken up with the State Government. The main trunk alignments have recently been replaced by copper-weld wires and now the performance of Patna-Bhogalpur trunk circuits is improving steadily.

Bariarpur is a small automatic exchange with only 8 working connections. Proper attention is being given to the working of the exchange, which is considered satisfactory now.

(iii) *Jamui Jhajha:* The exchanges are working satisfactorily. Jamui subscribers wanted direct connecting to Monghyr, which is not feasible at present.

(iv) *Chakai:* Regarding Chakai no complaint has been received so far. This is a long distance PCO.

(v) *Banka:* There are no serious complaints at Banka. It is a 26 lines SAK.

(vi) *Deoghar:* The fault statistics do not reveal any abnormal performance of the exchange.

Travelling Programme of Late Shri L. N. Mishra

4105 **SHRI MADHU LIMAYE:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) what was the travelling programme of the late Shri L. N. Mishra between 22nd December, 1974 and 2nd January, 1975;

(b) whether the late Shri L. N. Mishra had been told by the Prime Minister during this period that he should resign from the Cabinet to save the Government further acute embarrassment in view of the Opposition Memorandum on the C B I reports and documents,

(c) whether as a result of this conversation the late Shri L. N. Mishra was in a disturbed state of mind and undertook on 28th December, 1974 or thereabout a pilgrimage to the temple of Lord Shaneshwara at Thirunallaru in South India, and

(d) which other pilgrim centres did he visit between 22nd December, 1974 and 2nd January, 1975?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): (a) to (d). A statement showing the tour programme of late Shri L. N. Mishra during the period 21st to 31st December, 1974 is enclosed. On 2nd January, 1975, he left for Samastipur, in connection with the inauguration of Samastipur-Mazaffarpur broad-gauge line. As already stated by the Prime Minister on the Floor of the House, during a discussion on an adjournment Motion on

the Samastipur incidents, on the 18th February, 1975, there was no conversation between the Prime Minister

and late Shri L. N. Mishra in this period about the latter's resignation from the Cabinet.

Statement

Tour Programme of Shri L. N. Mishra, Union Minister of Railways, Government of India.

December, 1974

21st, Saturday	Dep. Delhi Jn.	21.30 hrs. Himachal Exp.
22nd, Sunday	Arr. Nangal Dam	08.15 hrs.
	Dep. Nangal Dam	08.30 hrs. by Road
	Arr. Una	09.00 hrs.
	(Break-fast at Una)	
	Dep. Una	1000 hrs. by Road
	Arr. Amb	1045 hrs.
	11.30—Inauguration of Railway Line from Taiwara to Narbal Dam and address public meeting.	
	13.30—Lunch at Amb	
	15.45—To visit National College at Amb	
	Dep. Amb	16.00 hrs. By Road
	Arr. Bhakra Dam	17.15 hrs.
	(Dinner at Bhakra Dam)	
	Dep. Bhakra Dam	20.30 hrs. By Road
	Arr. Nangal Dam	21.15 hrs.
	Dep. Nangal Dam	21.55 hrs. Himachal Express
22nd, Monday	Arr. Delhi Jn.	08.45 hrs.
28th, Saturday	Dep. New Delhi	06.30 hrs. By Air
	Arr. Madras	09.05 hrs.
	Dep. Madras	10.00 hrs. By Road
	Arr. Tirupati	19.00 hrs.
29th, Sunday	Dep. Tirupati	09.00 hrs. By Road
	Arr. Madras	13.00 hrs.
	Dep. Madras	14.30 hrs. By Air
	Arr. Bombay	16.15 hrs.
30th, Monday	Halt at Bombay	
31st, Tuesday	Dep. Bombay	08.35 hrs. By Air
	Arr. Delhi	10.30 hrs.

Rural electrification schemes sanctioned for Karnataka

4106. SHRI K. LAKKAPPA: Will the Minister of ENERGY be pleased to state:

(a) the brief outlines of the schemes sent by the Karnataka State Electricity Board to the Rural Electricity Corporation Limited during 1973-74 and 1974-75;

(b) the schemes out of them sanctioned by the Rural Electrification Corporation Limited and their present stage of progress;

(c) whether the works are expected to be completed according to schedule; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDESHWAR PRASAD) (a) and (b) The Karnataka State Electricity Board sponsored 29 schemes to Rural Electrification Corporation Ltd during the years 1973-74 and 1974-75 (upto 11-3-75). Out of these, 13 schemes have so far been sanctioned by the Corporation (2 in 1973-74 and 11 in 1974-75). Besides, 4 schemes received earlier were also sanctioned in 1973-74. The details of the schemes are given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-9245/75]

The scheme sanctioned by the Corporation are phased for completion over a period ranging upto 5 years. Under the 6 schemes sanctioned in 1973-74 (including 4 schemes received earlier), the State Electricity Board has upto December, 1974 provided service connections in respect of 120 pumps sets, 12 small scale industries, 440 domestic and commercial connections and 131 street lights in 18 villages. It is too early to assess the progress in respect of schemes sanctioned in 1974-75.

(c) Yes, Sir.

(d) Does not arise.

Office of Station Director and other Senior Officials in Radio Stations in Gujarat remaining vacant

4107. SHRI P. G. MAVALANKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the offices of Station Directors and other senior officials at Ahmedabad, Baroda, Rajkot and Bhuj stations of AIR remain vacant and, or temporarily filled on an ad hoc basis; and

(b) if so, the facts and reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b) Only two Class I posts of Assistant Station Engineers are, at present, vacant at Rajkot and Bhuj Stations of All India Radio. These posts will be filled on the basis of the results of Engineering Services (Electronics) Examination, 1974 conducted by the Union Public Service Commission. Besides, the present incumbents of the posts of Additional Station Director, Commercial Broadcasting Service, All India Radio, Ahmedabad and Station Director, All India Radio, Rajkot have been appointed on an ad-hoc basis pending formation of a regular panel in consultation with the Union Public Service Commission, on the basis of recently revised recruitment rules.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951 AND ARMS (ADMT) RULES, 1975

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—